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and Madras/Vishakhapatnam upt
b the end of November, 1964?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Negotiations on the question of repatriation of assets left behind by the Indians in Burma are still going on.

(c) Twenty-eight.

ARMY OFFICERS SELECTED FOR I.A.S.

- •747. SHRI RAM SINGH: Will the Minister of DEFENCE be pleased to state:
- (a) the number of service officers of various ranki, selected in 1946 for recruitment io war reserved .vacancies in the IAS and still serving in the Armed Forces; and
- (b) how many such officers have stayed in the services on their own and how many have not been permitted to go over to the civil service!:?

THE MINISTER OF DEFENCE (\$HRI Y. B. CHAVAN): (a) and (b) The information is being collected and it will be laid on the Table of the House, when available.

CONCENTRATION OF PAK FORCES ALONG CEASE-FIRE LINE

f Shri SITARAM JAIPURIA; ⁷⁴⁸- \ Shri R. S. KKANDEKAR:

Will the Minister of DEFENCE be pleased to state-

- (a) whether it is a fact that Pakistani troops have been concent ratling along the cea~.2-fire line in Kashmir during the months of November ^nd December, ID'M;
- (b) if so, whether it is a fact Pakistani troops have violated the cease-fire line many times during this period; and
- (c) what steps are being taken to >heck such frequent violations?

THE MINISTER OF DEFENCE (Stan Y. B. CHAVANJ (a) Thoie has been

- a gradual mcvt forward of the Pakistan/Pakistan-orcupied-Kashmir troops along the Cease-fire line during November and December 1364. However, no fresh induction of troops in the Pakrtan-occtspied-Kashmir area has been reported.
 - (b) Yes, Sir.
- (c) Our Security Forces patrol the Ceasefire line to cfte-k and p/event intrusions. ia the case of firing by

Pakistan/Pakistan-occupied-Kashmir troops, our becjrity Forces return the fire whenever neeessary. Besides, all Cease-fire vin'ations are brought to Ibe notice of «»je U.N. KiUtary Observers.

EMPLOYEES OF DIBANG VALLEY IN LOHIT FRONTIER DIVISION

/SHRI NIREN GHOSH: ^{BI} \ SHRI M. BASAVAPUNNAIAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government have received a memorandum from the lower grade employees of Dibang Valley in Lohit Frontier Division of N.E.F.A. regarding their living conditions; and
- (b) if so, what steps Government have taken to ameliorate their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Yes.

(b) The grievance of the employees was that their salaries were not being disbursed regularly. Setting up of a separate Treasury for the Dibang Valley has been sanctioned and it is expected to have started functioning already. Besides this, the Administration are trying to overcome the delays in making regular payments to staff resulting from bad communications, difficultiies of tansport, and difficulties of providing cash escorts. The Assistant Political Officer, Dibang